GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:2897 ANSWERED ON:10.02.2014 EDUCATION TO RESCUED CHILD LABOUR Ganpatrao Shri Jadhav Prataprao;Kaswan Shri Ram Singh;Rama Devi Smt.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a)the number of child labourers rescued arid rehabilitated during the last three years and the current year, year-wise;

(b)whether the Government is running any project for educating and imparting training to the rescued child labourers in various States; (c:)if so, the details thereof along with the iitate-wise number of child labourers benefited through the programme during the last three years and the current yean

(d)whether the National Child Labour Project is being implemented in all the districts of the country; and

(e)if so, the details thereof along] with the details of funds sanctioned, allocated and utilised under the said project during the said period, year-wise and district-wise*

Answer

MINISTER OIF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNN1L SURESH)

(a) to (e): For rehabilitation of child labour, Government: is implementing the National Child Labour Project (MCL.P) Scheme since 1986. The Scheme envisages project based action in the area of high concentration of the child labour. The major objective of the Scheme is to withdraw children working in hazardous occupations and processes, and mainstream them into formal education system. Under this scheme regular survey is conducted by Project Societies at district level to identify children working in hazardous occupations and processes. Children rescued/withdrawn in the age group of 9-14 years are enrolled in the NCL.P Special Training Centres, where they are provided with bridge education, vocational training, mid day meal, stipend, health care, etc. before being mainst reamed into formal education system. At present the Scheme is approved for 270 Districts in 20 States of the country covering about 3 lakh children through approximately 6300 Special Training Centres. The Districts where NCLP Training Centres are approved in various States are sit Annexure-I. As per the information received from various Districts the details of child labourers nn ai nstreamed through NCLP Scheme during the last three: years, year wise and State-wise are at Annexure-II. Grants released during the last three years, and current year, year- wise and State-wise under NCLP are at Annexure-III.